

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 3

C.P. (IB)/302(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **13.05.2024**

NAME OF THE PARTIES: **Unity Small Finance Bank Ltd.**

VS

Shree Uttam Steel and Power Limited

For FC : Adv. Rachana Pradeep, K S Legal Advocates and Associates

For CD : Adv. Mr. Shreyas Lele, M/S Khaitan Legal Associates i/b.

Section 7 of IBC

ORDER

1. Counsel for the FC submits that OTS proposed by the CD is under consideration. The matter, it was listed on 17.04.2024 and was adjourned for the same reason.
2. If settlement is arrived at, the parties may conclude the same in two weeks of time.
3. List on **06.06.2024 for reporting settlement/hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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